[Translation]

## Migrant Child Labour

\*466. SHRI SURYA NARAYAN YADAV: Will the Minister of LABOUR be pleased to state:

- (a) whether children in large number are sent from Bihar as labourers to other States, where they are being exploited:
  - (b) if so, the details thereof; and
- (c) the steps taken by the Government to check such exploitation and the policy proposed to be adopted for the future?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA): (a) to (c) Instances have come to notice where children below 14 years of age from Bihar were found working on carpet weaving looms in the adjoining districts of Uttar Pradesh. Apart from the fact that working of children below the age of 14 years in carpet weaving is legally prohibited, it was noted that in some cases such children suffered from exploitative conditions at the hands of the employers. A writ petition on the subject is presently pending consideration before the Hon'ble Supreme Court and the Court through its Order dated August 1, 1991, has appointed a fact-finding committee of three advocates for the purpose of ascertaining the particulars of bonded children in the carpet manufacturing area of Mirzapur and the concerned belt of Palamau and have directed the State Governments of Uttar Pradesh and Bihar as well as Collectors of Mirzapur (Uttar Pradesh) and Palamau (Bihar) for giving the requisite support to the Committee for its work.

## Amount Sanctioned for SC/ST Sub-Plan in Bihar

3218. SHRI LALIT ORAON: Will the Minister of WELFARE be pleased to state:

- (a) the details of amount allocated for Scheduled Tribes Sub-Plan in Tribal areas of Bihar under plan and non-plan schemes during the last three financial years;
- (b) the details of amount spent/ surrendered out of the allocated funds; and
- (c) the details of amount diverted from plan to non-plan heads and from non-plan to plan heads?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Outlays and expenditure reported by Bihar Govt. under Tribal Sub-Plan (TSP) during the last 3 years are as under:

(Rs. in Crores)

Year								Outlay	Expenditure
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1. 1988-89								326.14	320.43
2. 1989-90								366.72	353.35
3. 1990-91	•	•		•	•	٠	•	493.30	*393.30 (*Anticipated)